

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

**WP(C) TMP NO. 71 OF 2020**

**Petitioner:-**

Mustapha Kamal, aged 58 years,  
S/o.Late Muhammed K.M., Thoppil House,  
Kizhakkekara, Muvattupuzha,  
Ernakulam District, Pin-686 661.

By Advs. Sri. P.Fazil,  
Smt. Jayasree Manoj,  
Sri. Saju Thaliath  
Sri. V.S. Sreejith  
Sri. Jithin Paul Varghese  
Smt. Ann Mary Francis

**Respondents:-**

1. State of Kerala, Represented by  
the Government Pleader,  
High Court of Kerala, Ernakulam, Kochi-682 031.
2. The Chief Secretary, Government of Kerala,  
Represented by the Government Pleader,  
High Court of Kerala, Ernakulam, Kochi-682 031.
3. The Principal Secretary, Department of Higher Education,  
Represented by the Government Pleader,  
High Court of Kerala, Ernakulam, Kochi-682 031.
4. Institute of Human Resources Development (IHRD),  
Represented by its Standing Counsel  
Advocate Sri.DeepuThankan.
5. College of Engineering, Poonjar,  
Kottayam District, Pin-686582,  
Represented by its Standing Counsel  
Advocate Sri.DeepuThankan.

By  
Government Pleader Sri. Harish

This writ petition having come up for admission on 24.04.2020, the  
court on the same day passed the following:

**ORDER**

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***Dated this the 24<sup>th</sup> day of April, 2020***

Learned Government Pleader submits that W.P. (C) No.8930/2020 seeking the same reliefs, is pending before this Court.

2. In view of the above, the writ petition is admitted. Learned Government Pleader takes notice for respondents 1 to 3. Advocate Sri.Deepu Thankan takes notice for respondents 4 and 5.

It is made clear that retirement of the petitioner will be subject to the outcome of the writ petition.

**N. NAGARESH, JUDGE**

**APPENDIX**

**Petitioner's Exhibits**

- Exhibit P1** : True copy of the Memorandum of Association of Institute of Human Resources Development (IHRD).
- Exhibit P2** : True copy of the Service Rules of Institute of Human Resources Development (IHRD).
- Exhibit P3** : True copy of the Proceedings No. E1/5646/95/HRD Dated 28.2.2001 of Director of 4<sup>th</sup> respondent IHRD.
- Exhibit P4** : True copy of the Letter No. EA/1/10453/2014/HRD dated 2.07.2018 issued by the Director of 4<sup>th</sup> respondent IHRD to the 3<sup>rd</sup> respondent Principal Secretary, Higher Education Department.
- Exhibit P5** : True copy of the Letter No. EA/1/10453/2014/HRD dated 1.06.2019 issued by the Director of 4<sup>th</sup> respondent IHRD to the 3<sup>rd</sup> respondent Principal Secretary, Higher Education Department.
- Exhibit P6** : True copy of GO(MS) No.03/2012/S&T dated 16.04.2012 issued by Science and Technology Department, Government of Kerala.
- Exhibit P7** : True copy of GO(MS) No.08/2014/H&FWD dated 04.01.2014 issued by Health and family Welfare (C) Department, Government of Kerala.
- Exhibit P8** : True copy of GO(MS) No.43/2014/P&ARD dated 27.12.2014 issued by Personal and Administration (AR-13) Department, Government of Kerala.
- Exhibit P9** : True copy of GO(MS) No.108/2014/ID dated 31.07.2014 issued by Industries(G) Department, Government of Kerala.